

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH**

ITEM NO : 2

CP NO. 180/ALD/2020

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.10.2020 AT 11:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : UNION OF INDIA THROUGH SFIO V/S DYNAMIC SUGARS PVT LTD & ORS

SECTION : 241/242 R/W 246,339,221 & 222 OF COMPANIES ACT 2013

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)**

COUNSEL FOR PETITIONER : ARVIND NATH AGARWAL, ADV.

CP NO. 180/ALD/2020

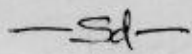
The matter was taken up today through Video Conferencing.

None present on behalf of the Petitioner. Although, the name of Sh. Arvind Nath Agarwal is shown in the list.

On the last occasion, when the matter was listed on 08.09.2020 and 10.09.2020, deferment was prayed for on behalf of the Applicant. Today, none is present.

Accordingly put up on 11th November, 2020 before the Regular Court/ Video Conferencing and if no one appears on that day, an appropriate order shall be passed in accordance with the law.

Dated : 15.10.2020


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Shubham Kr. Singh
(PS)